## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	Hearing	Section-8	STULZ-CHSPL (India) Pvt. Ltd. Vs.
24/BB/ 2017			& 9 of	Teekays Interior Solutions Pvt. Ltd.
		-	I&B Code	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	DEEPIKA N For Agraa Legal	Operational Creditor	Deepolle

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to file rejoinder.

List it on 12.09.2017.

MEMBER (J)

MEMBER (T)